



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/4666 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 31st August, 2019.

Sub: **Casual leave with station leave.**
Ref:- Your e-mail dated 29.08.2019.


Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 31.08.2019 along with station leave permission w.e.f. the afternoon of 30.08.2019 (after Court hours) till the evening of 01.09.2019, has been granted/rejected. The Presiding officer, STAT & Member, MACT No. 1, Kamrup(M), Guwahati and in his absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of MACT No. 2, Kamrup(M), Guwahati in your absence.

Yours faithfully,

4669


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/4667-1A, dated 31.8.19 

Copy to:

1. The Presiding officer, STAT & Member MACT No. 1, Kamrup(M), Guwahati.
2. The Member MACT No. 3, Kamrup(M), Guwahati.
3. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)